NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 70/(MAH)/2013 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2017

NAME OF THE PARTIES:

Mr. Nandkishor Shankar Kamthe

V/s.

M/s. Hindustan Sugar Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME **DESIGNATION** M.S. BHARDWAT Advocates formelineig Shi V.P. Kesma Pr Respondents 1,244623

2. Korson J. Thorat Advocate tox Petitioners.

Order TCP No.70/397-398/NCLT/MB/MAH/2013

At request of the parties, list this matter for hearing on 16.2.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)